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Title: Issue regarding safety of the Mullai Periyar Dam.

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam, thank you very much for giving me this opportunity to raise a very serious matter, requiring the urgent intervention of the Government of India for the sake of the safety of the people in Kerala.

Madam, yesterday in Kerala, we had an all party meeting convened by the hon. Chief Minister in which the BJP was also present where almost all the parties have unanimously resolved and sought the intervention of the Government of India in respect of the Mullai Periyar Dam issue.

Madam, I do agree that the Supreme Court had given a verdict that the water level can be increased. ...*(Interruptions)* Let me submit. ...*(Interruptions)* Let me submit the issue. ...*(Interruptions)*

HON. SPEAKER: He is raising the issue; let the Government take note of it.

...*(Interruptions)*

HON. SPEAKER: He can raise the issue.

...*(Interruptions)*

SHRI N.K. PREMACHANDRAN : Let me submit that the water level from 136 ft to 142 ft can never be increased. ...*(Interruptions)*

HON. SPEAKER: You cannot object him from raising the issue. Let him raise it; you can say whatever you want to say, later.

...*(Interruptions)*

SHRI N.K. PREMACHANDRAN : Even as per the Supreme Court's judgment, it should be done. It should be done only under the strict supervision of the Monitoring Committee. But the Monitoring Committee has totally failed in keeping in mind the safety of the people of Kerala and the safety of the Mullai Periyar Dam. So, my specific submission is this.

HON. SPEAKER: This is not the way. I am sorry; this is not the way. You can say whatever you want to say later.

Only Shri Premchandran's submission will go on record.

*(Interruptions) â€¢**

SHRI N.K. PREMACHANDRAN : My only submission is that urgent intervention of the Government of India is required.

My point is that we are ready to share water; we are ready to supply water and we are ready to abide by the agreement. But the only condition is the safety and security of the people of Kerala should be considered for which the intervention of the Government of India is required. ...*(Interruptions)*

माननीय अध्यक्ष : श्री शरद त्रिपाठी - उपरिथत नहीं।